

June, 1976, publishing the Tamil Nadu Private Colleges (Regulation) Rules, 1976.

(ii) Notification G.O.Ms. No. 1286 and 1287, dated the 25th June, 1976.

(iii) Notification G.O.Ms. No. 2216, Education, dated the 3rd November, 1976.

(iv) Notification G.O.Ms. No. 2477, Education, dated the 1st December, 1976, publishing an amendment to the Tamil Nadu Private Colleges (Regulation) Rules, 1976.

[Placed in Library. See No. LT-190/77 for (i) to (iv)].

I. Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against Vacancies reserved for them in recruitment and Promotion categories on the Railways for the half year ending the 31st March, 1976

II. Notifications of the Ministry of Railways

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):
Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the half year ending the 31st March, 1976, [Placed in Library. See No. LT-79/77].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways:

(i) Notification G.S.R. No. 1640, dated the 20th November, 1976, publishing the Railways Red Tariff (9th Amendment) Rules, 1976.

(ii) Notification G.S.R. No. 1641 dated the 20th November, 1976,

publishing the Railways Red Tariff (10th Amendment) Rules, 1976.

(iii) Notification G.S.R. No. 3735, dated the 11th December, 1976 publishing the Railways Red Tariff (11th Amendment) Rules, 1976.

[Placed in Library. See No. LT-76/77 for (i) to (iii)].

(iv) Notification S.O. No. 204, dated the 21st January, 1977, [Placed in Library. See No. LT-76/77].

(v) Notification G.S.R. No. 112, dated the 22nd January, 1977, publishing the Open Lines (Railways in India) General (Amendment) Rules, 1976.

(vi) Notification S.O. No. 346, dated the 22nd January, 1977, publishing the Railway Passengers (Cancellation of Tickets and Refund of Fares) Rules, 1976.

[Placed in Library. See No. LT-76/77 for (v) to (vi)]

(vii) Notification G.S.R. No. 272, dated the 26th February, 1977, publishing the Railway Rates Tribunal (Amendment) Rules, 1977. [Placed in Library. See No. LT-78/77]

(viii) Notification G.S.R. No. 405, dated the 19th March, 1977, publishing the Railways Red Tariff (Amendment) Rules, 1977. [Placed in Library. See No. LT-126/77].

I. Report (1975-76) and Accounts of the Indian Tourism Development Corporation Limited, New Delhi and Related Papers

II. Notifications of the Ministry of Tourism and Civil Aviation and Related Papers

पर्यटन और नागर विमानन मंत्री
(श्री पुरुषोत्तम कौशिक) : श्रीमत् मैं आप